


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 16.11.2017.


PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
IA106/17 IA107/17, IA 108/17, IA 123/17 in CP No.81/ 2017	-	For hearing	241(1) (a)	M.S.Nagappa Vs Stump Schuele and Somappa Pvt Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	SRINANDAN. K (7299914774) For Srinivas & Badri Counsel.	Petitioners.	

ORDER

Counsel for petitioner is present. Counsel for Respondent is also present. IA 106/17, 107/17 and 108/17 ^{are listed} admitted today. IA 140/17 also listed today. For hearing list it on 12/12/2017.


Member (T)


Member (J)